

**Central Administrative Tribunal
Principal Bench**

OA No.1725/2016

New Delhi, this the 21th day of October, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V.N. Gaur, Member (A)**

Dr. S K Singh
S/o Shri Harihar Singh
Aged about 50 years
Working as Dy. Agricultural Marketing Adviser
R/o Type V Quarter No.1103
Central Government Quarters
N.H. 4, Faridabad. ..Applicant

(By Advocate: Shri L R Khatana)

Versus

1. Union of India
Through Secretary to the Govt. of India
Department of Agriculture, Cooperation
and Farmers Welfare
Ministry of Agriculture & Farmers Welfare
Krishi Bhawan, New Delhi-110001.

2. Ms. Anita Puri
Deputy Secretary (PPII) & Inquiry Officer
Department of Agriculture
Cooperation & Farmers Welfare
Ministry of Agriculture & Farmers Welfare
Krishi Bhawan, New Delhi-110001. ..Respondents

(By Advocate: Shri Gyanendra Singh)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Shri L R Khatana, learned counsel appearing on behalf of the applicant submits that the relief sought in the Original Application was in respect to the change of the Inquiry

Officer. During the pendency of the OA, the respondents have changed the Inquiry Officer on account of retirement of the earlier one.

2. In this view of the matter, this OA is rendered infructuous. Dismissed as such.

(V.N. Gaur)
Member(A)

(Justice Permod Kohli)
Chairman

/vb/